

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	ST/30348/2017	Andhra Pradesh State Road Transport Corporation	Secunderabad – G S T	Order-in-Original No. HYD-SVTAX-000-COM-148-16-17 dated 19.12.2016
2	ST/30469/2017	Siva Swathi Construction Pvt Ltd.,	HYDERABAD-SERVICE TAX	Order-in-Original No. HYD-EXCUS-003-COM-073-16-17 dated 26.12.2016
3	ST/30511/2017	Sripad D And Company	HYDERABAD-SERVICE TAX	Order-in-Appeal No. HYD-SVTAX-000-APP-234-16-17 dated 23.12.2016
4	ST/30557/2017	Future Financial Services Limited	TIRUPATI	Order-in-Original No. TTD-EXCUS-000-COM-27-16-17 dated 20.01.2017
5	ST/30569/2017	P Mallikarjun Reddy	TIRUPATI	Order-in-Appeal No. TTD-EXCUS-000-APP-039-16-17 dated 23.12.2016
6	ST/30610/2017	Hyderabad Metropolitan Development Authority	Secunderabad – G S T	Order-in-Original No. HYD-SVTAX-000-COM-158-16-17 dated 27.12.2016
7	ST/30682/2017	I L And F S Engineering And Construction Co Ltd.,	HYDERABAD-SERVICE TAX	Order-in-Original No. HYD-SVTAX-000-COM-179-16-17 dated 17.01.2017
8	ST/30683/2017	G V K Hotels And Resorts Ltd	HYDERABAD-SERVICE TAX	Order-in-Original No. HYD-SVTAX-000-COM-157-16-17 dated 27.12.2016
9	ST/30689/2017	B Jaganmohan Reddy	NELLORE	Order-in-Appeal No. VIZ-EXCUS-003-APP-102-16-17 dated 24.02.2017
10	ST/30745/2017	Shamsuddin Ahmed	HYDERABAD-SERVICE TAX	Order-in-Appeal No. HYD-SVTAX-000-APP-0355-0356-16-17 dated 07.03.2017
11	ST/30746/2017	Shamsuddin Ahmed	HYDERABAD-SERVICE TAX	Order-in-Appeal No. HYD-SVTAX-000-APP-0355-0356-16-17 dated 07.03.2017
12	ST/30871/2017	S R R Projects Pvt Ltd.,	HYDERABAD-SERVICE TAX	Order-in-Original No. HYD-SVTAX-000-COM-156-16-17 dated 27.12.2016
13	ST/30899/2017	Vijayanand Kraft Papers Pvt Ltd.,	Hyderabad-Service Tax	Order-in-Appeal No. HYD-SVTAX-000-APP-0016-17-18-ST dated 20.04.2017
14	ST/30955/2017	Sree Balaji Service Station	Tirupati	Order-in-Appeal No. TTD-EXCUS-000-APP-069-16-17 dated 24.03.2017

15	ST/31082/2017	Agri Green Fertilizers And Chemicals Pvt Ltd.,	Nellore	Order-in-Appeal No. VIZ-EXCUS-003-APP-012-17-18 dated 25.05.2017
16	ST/31123/2017	M Phani Bhushana Rao	Tirupati - G S T	Order-in-Appeal No. TTD-EXCUS-000-APP-008-17-18 dated 30.05.2017
17	ST/31152/2017	Vangari Ashok Kumar	Secunderabad - G S T	Order-in-Appeal No. HYD-EXCUS-003-APP-00118-17-18-ST dated 12.07.2017
18	E/30489/2018	Coromandel International Ltd.,	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-216-17-18-ST dated 31.01.2018
19	E/31120/2018	N T P C Ltd	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-002-APP-057-18-19 dated 30.05.2018
20	ST/30107/2018	South India Corporation Ltd.,	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-136-17-18 dated 31.10.2017
21	ST/30321/2018	Venkata Nagadevi Picture Palace	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-002-APP-084-17-18 dated 31.10.2017
22	ST/30331/2018	Reddy And Reddy Motors	Guntur - G S T	Order-in-Appeal No. GUN-EXCUS-000-APP-155-17-18 dated 27.12.2017
23	ST/30546/2018	G Suresh	Guntur - G S T	Order-in-Appeal No. TTD-EXCUS-000-APP-0168-17-18 dated 31.01.2018
24	ST/30601/2018	M V V Builders	Visakhapatnam - G S T	Order-in-Original No. VSP-EXCUS-001-COM-027-17-18 dated 28.02.2018
25	ST/30829/2018	Hindustan Steel Construction Ltd.,	Visakhapatnam - G S T	Order-in-Original No. VSP-EXCUS-001-COM-038-17-18 dated 27.03.2018
26	ST/30977/2018	Positive Controls	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-002-APP-019-020-18-19 dated 26.04.2018
27	ST/31104/2018	Chandana Brothers Multi Complex Pvt Ltd.,	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-100-102-18-19 dated 25.07.2018
28	ST/31255/2018	Care Security And Allied Services	Medchal - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0289-17-18 dated 22.01.2018
29	E/30047/2019	Universal Biofuels Private Limited	Visakhapatnam - G S T	Order-in-Original No. VSP-EXCUS-001-COM-014-18-19 dated 09.10.2018
30	E/30523/2019	Sri Sarvaraya Sugars Limited	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-279-18-19 dated 25.02.2019

31	ST/30109/2019	Greater Visakhapatnam Municipal Corporation	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-123-124-17-18 dated 12.10.2017
32	ST/30154/2019	A T R Cars Private Limited	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-150-18-19 dated 28.09.2018
33	ST/30556/2019	Arnav Travels	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-296-18-19 dated 27.03.2019

Appearance:**For the Appellant****None****For the Respondent****Departmental Representatives:**

Shri C. Mallikarjun Reddy, A V L N Chary, A. Rangadham, V R Pavan Kumar, B. Guna Ranjan

Coram: Hon'ble Mr. P.V. SUBBA RAO), MEMBER (TECHNICAL)
Hon'ble Mr. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/31262-31294/2020

Date of Hearing:09.12.2020

Date of Decision:09.12.2020

[ORDER PER: BENCH]

1. Learned Departmental Representative has submitted that in these cases the assesseees applied under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and discharge certificates have been issued. Accordingly, these appeals are dismissed as deemed to have been withdrawn as per Section 127(6) of the Finance (No.2) Act, 2019.

(Order dictated & pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)